- (a) the details of the ongoing works and projects in different zones of Railways as at present; and
 - (b) the plans for the remaining period of the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) The Zone-wise details of ongoing railway projects is available in Railway Budget documents 2009-10.

(b) 250 km of new lines, 1300 km of gauge conversion and 700 km of doubling is targeted for completion during the current financial year.

Railway recruitment examination

3379. SHRI KALRAJ MISHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has decided to hold railway recruitment examination on a single day in the entire country to curb the malpractices in the railway recruitment;
- (b) if so, the details of plan to conduct such examination on the same day throughout the country; and
 - (c) the steps being taken to prevent existing corruption in railway recruitment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) In order to make the recruitment process more transparent and fair, it has been decided to hold the examination for a particular category on the same date simultaneously by all the Railway Recruitment Boards (RRBs). A nodal RRB has been nominated for each category. The nodal Railway Recruitment Board will issue Centralized Employment Notice on behalf of all concerned RRBs alongwith other details. Individual RRB will also issue indicative Employment Notice(s). The candidates can submit the application to any RRB but will be able to appear in the examination only at one place.

(c) A well laid down system/procedure is already in existence for conducting recruitment to various posts in Indian Railways. Whenever any case of irregularity or complaint is received, the matter is duly investigated and based on the investigation, deterrent/preventive action is taken.

Expansion of computerized rail network

†3380. SHRI AMIR ALAM KHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways has expanded the network of its computerized rail ticket counters in the entire country;
 - (b) if so, the details of such counters, State-wise and region-wise;
 - (c) whether certain railway stations are yet to be computerized in the country; and

[†] Original notice of the question was received in Hindi.

(d) if so, the details thereof and the target set for their computerization in the State of Uttar Pradesh during the Eleventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

- (b) Data is maintained railway-wise (and not State-wise). Similarly, facility is maintained station-wise and not counter-wise. The detailed number of stations is given in the Statement-I (See below).
 - (c) Yes, Sir.
- (d) No State-wise data is maintained. Northern Railway, North Central Railway & North Eastern Railway cover State of Uttar Pradesh along with other States. Number of stations planned for computerization on Northern Railway, North Central Railway, North Eastern Railway are given in the Statement-II.

Statement-I

Details of computerized rail ticketing stations

SI.No.	Railway	Number of Computerized Rail Ticketing stations
1	Eastern Railway	427
2	East Central Railway	403
3	East Coast Railway	127
4	Central Railway	455
5	Northern Railway	633
6	North Western Railway	317
7	North Eastern Railway	270
8	North Central Railway	172
9	North East Frontier Railway	155
10	Southern Railway	500
11	South Western Railway	282
12	South Eastern Railway	168
13	South East Central Railway	190
14	South Central Railway	425
15	West Central Railway	264
16	Western Railway	234
	TOTAL:	5022

Statement-II

Details of stations planned for computerized rail ticketing

SI.No.	Railway	Number of stations which are
		planned for computerized
		rail ticketing
1.	Northern Railway	237
2.	North Eastern Railway	180
3.	North Central Railway	210
	Total	627

Delivery of Coal

- 3381. SHRI KANJIBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Railways is not permitting delivery of coal purchased by auction through short destination;
 - (b) if so, the reasons therefor;
- (c) whether Railways is contemplating to permit the sender to change the name of consignee and also destination;
 - (d) if so, the time by when the system is likely to be implemented; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) and (c) Coal movement from Coal India sources is moved after submission of programmes for movement by Coal India Ltd. Since the loading is on the basis of seniority of programmes submitted by Coal India Ltd., short of destination delivery, diversions and rebooking of coal is not permitted for coal procured through auction.

However, consignor of coal can change the destination. This change of destination is permitted before the actual loading of coal take place.

(d) and (e) Do not arise.

Constitution of committee for internal security of Railways in Mumbai

†3382. SHRI Y. P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether her Ministry had constituted a seven member committee for the internal security of railway places in Mumbai and whether the committee had submitted a 94 page report in October, 2008;
 - (b) if so, the details of that report; and
 - (c) whether her Ministry has accepted the report, if so, the details thereof?

[†] Original notice of the question was received in Hindi.